

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

CRL.MC No.2576 OF 2020

(S.C NO. 1701 OF 2019 ON THE FILE OF THE ADDITIONAL SESSIONS
COURT-II, THIRUVANANTHAPURAM)

(CRIME NO.6 OF THIRUVANANTHAPURAM EXCISE CIRCLE)

PETITIONER/2ND ACCUSED

ANWAR SADATH, AGED 31 YEARS, S/O. ALI
CHERUTHADATHIL HOUSE
VAZHAKALA, KAKKANAD
ERNAKULAM DISTRICT 682 021

BY ADV. SHRI.RENJITH RAJAPPAN
SHRI SOORI. M.B (S-3087) (K/310/2015)

RESPONDENTS/STATE & OTHERS

1.STATE OF KERALA
REPRESENTED BY PUBLIC PROSECUTOR
THIRUVANANTHAPURAM

2.THE STATION HOUSE OFFICER
PUDUKKAD POLICE STATION
PUDUKAD, KERALA 680 301

3.THE NODAL OFFICER
OFFICE OF THE CHIEF GENERAL MANAGER, BSNL, KERALA
TELECOM CIRCLE, DOOR SANCHAR BHAVAN, PMG JUNCTION
THIRUVANANTHAURAM, PIN- 695 033

4.THE NODAL OFFICER

M/S BHARATI AIRTEL LTD
SL AVENUE, NH BYPASS, KUNDANNOOR
MARADU P.O
ERNAKULAM 682 304

5.NODAL OFFICER

VODAFONE IDEA LIMITED, V.J TOWER
VYTILLA P.O, KOCHI- 682 022

R1 & R2 BY SR.PUBLIC PROSECUTOR SRI.C.S.HRITHWICK

THIS CRIMINAL MC HAVING COME UP FOR ADMISSION ON 08.05.2020,
THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

Cr1.MC No.2576 of 2020

Dated this the 8th day of May, 2020

O R D E R

Issue notice to respondent Nos.3 to 5 by e-mail.

Post on 18.5.2020.

ASHOK MENON

JUDGE